

ITEM NO.112

COURT NO.12

SECTION XII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal Nos. 7130-7133/2011

S.V.MATHAPRASAD

Appellant(s)

VERSUS

LALCHAND MENGHRAJ (DEAD) THR. LRS. & ORS.

Respondent(s)

(IA No.38284/2021 -APPLICATION FOR PERMISSION AND IA No. 103634/2021 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 19-04-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA

HON'BLE MR. JUSTICE DIPANKAR DATTA

For Appellant(s) Mr. Anoop George Chaudhary, Sr. Adv.
Mr. Pai Amit, AOR

For Respondent(s) Mr. S. Thananjayan, AOR

UPON hearing the counsel the Court made the following
O R D E R

In view of letter circulated by learned counsel for the respondent No. 1 seeking an adjournment, list the matter after two weeks.

(RAJNI MUKHI)
COURT MASTER (SH)

(DIPTI KHURANA)
ASSISTANT REGISTRAR